Name of the Corporate Debtor: Taurian Minerals Processing Private Limited; Date of Commencement of CIRP: 31.03.2023; List of Creditors as on: 05.05.2023

List of Creditors under clause (ca) of sub-regulation 2 of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sr No	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No of Claims	Amount (Rs)	No of Claims	Amount of Claims Admitted (Rs)					
1	Secured Financial creditors belonging to any class of creditors						-			
2	Unsecured Financial creditors belonging to any class of creditors									
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)									
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	1	4,81,64,018.61	1	4,81,64,018.61				I	
5	Operational Creditor (Workmen)									
6	Operational Creditors (Employees)									
7	Operational Creditors (Government Dues)	1	88,88,647.00	1	88,88,647.00				II	
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	1	1,40,32,838.00	1	1,40,32,838.00				III	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)									
	Total	**3**	**7,10,85,503.61**	**3**	**7,10,85,503.61**		**-**			

Kunal Jayant Waje

Kunal Jayant Waje
Interim Resolution Professional
IBBI/IPA-001/IP-P-02472/2021-2022/13815
AFA Valid Upto- 11.09.2023
Date : 02.06.2023
Place : Nashik

Name of the Corporate Debtor: Taurian Minerals Processing Private Limited; Date of Commencement of CIRP: 31.03.2023; List of Creditors as on: 05.05.2023

Annexure-III

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr No	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	Prem Enterprises	24-04-2023	1,40,32,838.00	1,40,32,838.00	Goods	No	No	No	-	-	-	-	-	NA
	Total		**1,40,32,838.00**	**1,40,32,838.00**					**-**					

Kunal Jayant Waje

Digitally signed by Kunal Jayant Waje
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AFA Valid Upto- 11.09.2023
Date : 02.06.2023
Place : Nashik